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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.50/2017	-	Admission	Rule-6(2) of I&B	Lease Plan India Pvt. Ltd., Vs Camson Bio Technologies Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

Petitioner,
REPRESENTATION TO WHOM

SIGNATURE



NAME: Shahbaaz Husain
Phone no.: 9538262830

Counsel for petitioner is present. Today, the matter is listed for admission. Registry has raised several objections.

Counsel requested time.

List it on 21.07.2017.



MEMBER (J)